

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CHINAR RETAILS AND INFRASTRUCTURE PVT. LTD. Date of Commencement of Liquidation: 15-12-2025; List of Stakeholders as on Date: 29-07-2026; Name of IP: Mr. Sachin Shrinivas Bhattad; Process Number: 1; Last 5 digit of registration number: 11159

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		0		0				NA
2	Liquidation costs incurred till date		3140047		3140047				NA
3	Secured financial creditors	1	3150128334	1	3148409457		1718877		Annexure 3
4	Unsecured financial creditors	11	33497956		0		33497956		Annexure 4
5	Operational creditors (Workmen)	0	0		0		00		Annexure 5
6	Operational creditors (Employees)	0	0		0		0		Annexure 6
7	Operational creditors (Government Dues)	2	26787107	2	26787107		0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	2382864				2382864		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0				0		Annexure 9
Total		18	3215936308	3	3178336611		37599697		